

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:793
ANSWERED ON:24.11.2009
AMENDMENT IN CRF ACT
Balram Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government proposes to amend the Central Road Fund (CRF) Act, 2000; and
- (b) if so, the details thereof alongwith the response/views of different State Governments in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) There is no proposal under consideration of the Government to amend the Central Road Fund (CRF) Act, 2000.
- (b) Does not arise.